

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/199/2017  
NAME OF THE PETITIONER(S) : PANCON PROPERTIES INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : ROC CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	B. SRIJITHAN M. RATNA KUMAR	Dyker PC	M. Ratna Kumar

**ORDER**

PCS representing the petitioner present. Representative of the ROC present.  
Heard both the counsels. Order is reserved.

-sd-  
**S Vijayaraghavan**  
Member (Technical)

-sd-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc